

कारण इन इलाकों के यात्रियों को बड़ी कठिनाई हो रही है;

(ख) यदि हां, तो क्या सरकार का विचार आनन्द पर्वत से केन्द्रीय सचिवालय तक मार्ग संख्या 88 को तीनमूर्ति तक बढ़ाने का आदेश देने का है; और

(ग) यदि नहीं, तो मार्ग संख्या 88 को तीनमूर्ति तक बढ़ाने में क्या कठिनाई है ?

नीबहन और परिवहन बंगाल में राज्य बंगो (श्री बूटा सिंह) : (क) से (ब). साउथ एवेन्यू में अधिकतर संसद सदस्य और उच्च वर्ग के अधिकारी रहते हैं जिनके पास प्रायः अपनी-अपनी गाड़ियां होती हैं। इसलिए इस क्षेत्र में यातायात अधिक नहीं होता। इस क्षेत्र की स्थिति ऐसी है कि सभी दिशाओं को जाने वाली बसें यहां से हो कर नहीं जा सकतीं। परन्तु, धौलाकुआं, मोतीबाग और आर० के० बुरम की ओर से चलने वाली रूट नम्बर 710, 680, 720 की बसें यहां से होते हुए केन्द्रीय सचिवालय तक जाती हैं। रूट नं० 200 की बस जो साउथ एवेन्यू (तीनमूर्ति) से चलती है, केन्द्रीय टर्मिनल से हो कर जाती है जहां से पहाड़ गंज के लिए कई बसें चलती हैं जैसे रूट नम्बर 10, 110, 88, 90 और 95।

रूट नम्बर 88 की सेवाओं का साउथ एवेन्यू तक विस्तार करना संभव नहीं है क्योंकि ऐसा करने से इस रूट की मौजूदा बस की फ्रीक्वेंसी कम हो जायगी और इस रूट के यात्रियों से शिकायतें आने लगेंगी।

#### Phase Programme for Installation of CAT Scan Machines

4471. SHRI S. M. KRISHNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any country-wide phased programme has been prepared

for installation of CAT scan machines at various Centres;

(b) if so, what and whether these will be worked on commercial lines or free to certain weaker and deserving sections of the society;

(c) whether any scale of charges has been laid down and if so, what; and

(d) whether Bangalore will be one of the places where this machine will be installed and if so, when is it likely to take place?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) Does not arise.

(c) Does not arise. However, the schedule of charges, in respect of the machine operating at the All India Institute of Medical Sciences, New Delhi is as follows:

(i) Rs. 200/- if the case is referred by physicians of the All India Institute of Medical Sciences;

(ii) For poor and indigent patients the scanning is free on the basis of certification by the concerned Head of Clinical Unit of the All India Institute of Medical Sciences Hospital.

(iii) Rs. 500/- when the case is referred from elsewhere.

(d) No such proposal is under consideration.

#### Railway Employees on Duties at out Stations

4472. SHRI BAJU BAN RIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any instructions have been issued by General Manager or Chief Personnel Officer of South Eastern Railway stating that the railway employees attending duties at

out-stations are to produce certificates alongwith travelling allowance journals to prove their performance to duty at out-stations;

(b) what are the conditions the employees should fulfil to prove their performance of duty at out-stations when they perform duty at out-stations with the prior approval of the Supervisory official/Controlling officer; and

(c) what are the points to be checked by the Supervisory official/Controlling officer who are to countersign the T.A. bills of their subordinates to check the genuineness of the claim.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In December, 1972, the Chief Personnel Officer of the South Eastern Railway issued instructions whereunder, the staff who had been sent on duty, had to produce a certificate from the Supervisor/Officer with regard to the performance of duty at the place visited. This practice however has been discontinued since April 1973.

(b) Since employees are sent out on duty with specific assignments by their Supervisory/Controlling Officers, they are required to report back to them at their headquarters with requisite documents to justify their performance of duty at out-stations.

(c) The Supervisory/Controlling Officer must scrutinise the necessity and duration of journeys and halts and should disallow the whole or any part of the Travelling Allowance claimed, if he considers that the journey was unnecessary or unduly protracted or halt was of excessive duration. He must also ensure the factual correctness and also that the T.A. Bills/journals are a correct presentation of facts and do not contain claims which are not reasonable or

normal and are free from interpolations, unauthenticated corrections, erasures, etc. They must also satisfy themselves about the performance of duty at out-stations in a manner they deem fit, to check the genuineness of the claim.

#### **New Lines since Independence**

4473. SHRI BAJU BAN RIYAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total length of new railway lines constructed since Independence; and

(b) the additions made during that period, year-wise, zonal and State and Union Territory-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1676/80].

#### **Chief Personnel Officer of South Eastern Railways**

4474. SHRI BAJU BAN RIYAN. Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Personnel Officer of South Eastern Railway has issued any circular on 13th April, 1972 stating that staff should be changed every 5 years from Booking Office to Parcel Office;

(b) if so, whether the instructions of the Chief Personnel Officer are being followed rigidly in every Division of South Eastern Railway;

(c) whether the instructions have been carried out in the respective stations of Khurda Road Division including Puri station; and

(d) if not, the reasons therefor?